MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The communication system in the tribal areas of Rajasthan has been already improved by the introduction of 60 channel UHF systems on Ratlan-Banswara-Dungarpur route and optical fibre system on Jaipur-Ajmer-Udaipur-Ahmedabad route. A digital 6 GHz microwave scheme between Dungarpur-Banswara-Ratlan has been planned for commissioning in 1995-96. Further, 34 mb/s optical fibre system has been proposed on Udaipur-Nathdwara-Kankroli-Amet-Devgarh-Bhim-Beawar route.

- (b) Yes, Sir.
- (c) A 120 channel digital UHF system between Mt. Abu-Abu Road has been planned for commissioning n 1992-93.

[English]

Power Project in the Coastal Areas of Tamii Nadu

4076. SHRI D. PANDIAN: Will the Minister of POWER AND NON-CONVEN-TIONAL ENERGY SOURCES be pleased to state:

- (a) whether any project in the coastal areas of Tamil Nadu for utilisation of the tidal waves for power generation has been approved;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). No, Sir.

(c) The potential for economic power generation utilising tidal energy has so far been identified only in the Gulf of Kachchh

and the Gulf of Bombay on the western cost and in the delta of Ganga in Sunderbans on the eastern cost. Detailed investigations and studies to establish the techno-economic feasibility of tidal power generation have so far been undertaken only in the Gulf of Kachchh.

Upgradation of Sub-Post Offices in Kerala

4077. SHRI RAMESH CHENNITHALA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government propose to upgrade the sub-post offices in Kerala during 1992-93; and
 - (b) if so, the destrict-wise details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

Sanction of Telephone Connections In Delhi from M.Ps quota

4078. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the telephone sanctions issued by his Ministry in Delhi upto 30.4.91 on the recommendations of the then Members of parliament are still pending for installation:
- (b) if so, the number of such cases pending for installation; and
- (c) the steps taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE